

44. Deen Dayal Rozgar Yojana
 45. Revolving fund for purchase & sale of cocoons
 46. Establishment of chawki rearing centres in non-government sectors
 47. Assistance to non-IRD beneficiaries on plantation & rearing
 48. Working capital fund for reelin units.

Study on Bidi workers in Andhra Pradesh

1069. SHRI MOHAN BABU: Will the Minister of LABOUR be pleased to state:

(a) whether Government have identified the number of bidi workers district-wise in Andhra Pradesh;

(b) if so, the details thereof;

(c) when was the study completed; and

(d) the details of the body which conducted the study?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY): (a) to (d) The Labour Department of the State Government of Andhra Pradesh conducted a survey during 1995 which revealed that the number of beedi workers in the State was about five lakhs working in 7,330 beedi factories and establishments registered with the State Government.

Export of rubber

1070. SHRI THENNALA BALAKRISHNA PILLAI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have any proposal for the export of rubber in the near future;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c) Since the demand for natural rubber is in excess of domestic production, Govt. do not have any proposal for promoting export of rubber during 1995-96. However, rubber

conies under Open General Licence which entitles any grower to export his produce without any restriction.

Shifting of the building of EPF office in Delhi

1071. SHRI CHATURANAN MISHRA:
 SHRI GURUDAS DAS GUPTA:
 SHRI PRAMOD MAHAJAN:
 SHRI VIREN J. SHAH:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the EPF office was shifted to a building on Najafgarh Road in Delhi in April 1995 which was declared as illegal building by MCD in October, 1994;

(b) whether it is a fact that the rate of rent per sq. ft. being paid by the EPF is substantially higher than the prevailing market rent;

(c) whether it is also a fact that the said building is being ordered to be demolished by the High Court; and

(d) if the answer to parts (a), (b) and (c) above are in affirmative who are the officials responsible for booking this building for EPF office and action being taken if any?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY): (a) to

(d) The information is being collected and will be laid on the Table of the House in due course.

गेंहू का भंडार

1072. श्री राघवजी : क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) 31 जनवरी, 1996 की स्थिति के अनुसार केन्द्रीय सरकार और अन्य सरकारों की प्रत्येक एजेंसी के पास गेंहू का कुल कितना भंडार था, क्या यह भंडार गत वर्षों की तुलना में काफी अधिक है, यदि हां, तो कितना,

(ख) उपरोक्त भंडार में से कितना ऐसा गेंहू है जो तीन वर्ष से भी अधिक पुराना है, और